

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 207
(IB)-1362(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd.

.... Petitioner

Vs.

Jyoti Buildtech Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)

Order delivered on 31.05.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Vinod Chaurasia, Adv. for RP

Mr. Saurabh Kalia and Rahul Ahuja, Advs. for
Suspended board of directors

ORDER

CA-2735 of 2019:-

Reopened for hearing on 06.07.2021.

SD/-

(B.S.V PRAKASH KUMAR)

ACTG. PRESIDENT

SD/-

(HEMANT KUMAR SARANGI)

MEMBER (TECHNICAL)